

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 206/15	TP 27/17	Hearing	433E / 433(f)	The Pride Enter- prises, Coimbatore Vs Falcon Tyres Ltd., Mysuru.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. DEEPIKA-N
For AGIRAA LEGAL
8050789322

PETITIONER

Deepika

2. Anrulla Vaishini M. C
JSM Law Partners
080 - 22262244

Respondent

M. C. Anrulla

Counsel for petitioner is present. M/s. JSM Law Partners, Advocates for respondents is present. She requested time to file objections. She requested a copy of the petition for preparing the objections. Counsel for Petitioner is directed to supply the same.

List it on 28.08.2017.

MEMBER (J)

MEMBER (T)